

**FORM G (SECOND TIME)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**

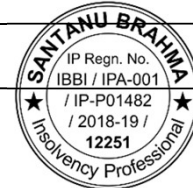
**PAYABHI PAYMENTS PRIVATE LIMITED**

was operating as comprehensive merchant solution to the small and medium-sized business

1/425, Gariahat Road, Jodhpur Park, Kolkata - 700068 West Bengal, India

(Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN/CIN/LLP No.
2	Address of the registered office
3	URL of website
4	Details of place where majority of fixed assets are located
5	Installed capacity of main products/ services
6	Quantity and value of main products/ services sold in last financial year
7	Number of Employee/ Workmen
8	Further details including last available financial statements (with schedule) of two years, list of creditors, relevant dates for subsequent events of the process are available at URL:
9	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL:
10	Last date for receipt of expression of interest
11	Date of issue of provisional list of prospective resolution applicants
12	Last date for submission of objections to provisional list
13	Date of issue of final list of prospective resolution applicants
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants
15	Last date for submission of resolution plans
16	Process email id to submit EOI
17	Details of the corporate debtor's registration status as MSME



Sd/-

CA Santanu Brahma

Resolution Professional of M/s. Payabhi Payments Pvt. Ltd. (in CIRP)

IBBI Regn. No.: IBBI/PA-001/IP-P-01482/2018-2019/12251 (AFA valid till 31.12.2025)

AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal

for M/s. Payabhi Payments Pvt. Ltd.

Kolkata, the 04th day of April, 2025

**FORM G (SECOND TIME)**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**PAYABHI PAYMENTS PRIVATE LIMITED**

was operating as comprehensive merchant solution to the small and medium-sized business  
 1/425, Gariahat Road, Jodhpur Park, Kolkata - 700068 West Bengal, India  
 (Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
 (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	<b>Payabhi Payments Pvt. Ltd.</b> <b>CIN : U72900WB2021PTC242889</b> <b>PAN : AALCP7537K</b>
2.	Address of the registered office	1/425, Gariahat Road, Jodhpur Park, Kolkata - 700068, West Bengal, India
3.	URL of website	Nil
4.	Details of place where majority of fixed assets are located	1/425, Gariahat Road, Jodhpur Park, Kolkata - 700068, West Bengal, India
5.	Installed capacity of main products / services	Not Applicable
6.	Quantity and value of main products / services sold in last financial year	As per last Audited Financial Statement for FY 2023-24, revenue from operation is INR 5867.30 Lakhs
7.	Number of Employee / Workmen	No employee as per information retrieved from EPFO web portal
8.	Further details including last available financial statements (with schedule) of two years, list of creditors, relevant dates for subsequent events of the process are available at URL:	EOI to be submitted in the manner enumerated in the 'Detailed Invitation for EOI' document. The Detailed Invitation for EOI containing the relevant dates; Audited Financial Statement for FY 2022-23 and FY 2023-24 can be obtained by sending email to <b>payabhi.cirp@gmail.com</b> and the List of Creditors can be viewed from IBBi webportal ( <b>www.ibbi.gov.in</b> ).
9.	Eligibility for resolution applicants under section 25(2)(h) of the code is available at URL :	Eligibility Criteria is included in the 'Detailed Invitation for EOI' document which can be obtained by sending email to <b>payabhi.cirp@gmail.com</b>
10.	Last date for receipt of expression of interest	19.04.2025
11.	Date of issue of provisional list of prospective resolution applicants	23.04.2025
12.	Last date for submission of objections to provisional list	28.04.2025
13.	Date of issue of final list of prospective resolution applicants	03.05.2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05.05.2025
15.	Last date for submission of resolution plans	04.06.2025
16.	Process email id to submit EOI	<b>payabhi.cirp@gmail.com</b>
17.	Details of the corporate debtor's registration status as MSME	Nil

Sd/-

CA Santanu Brahma

Resolution Professional of M/s. Payabhi Payments Pvt. Ltd. (in CIRP)

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AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal

Kolkata, the 04th day of April, 2025

for M/s. Payabhi Payments Pvt. Ltd.

FORM G (SECOND TIME)		
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PAYABHI PAYMENTS PRIVATE LIMITED		
was operating as comprehensive merchant solution to the small and medium-sized business 1/425, Gariahat Road, Jodhpur Park, Kolkata - 700068 West Bengal, India (Under Sub-Regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
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AH-276, Salt Lake, Sector II, Kolkata 700091, West Bengal

Kolkata, the 04th day of April, 2025 for M/s. Payabhi Payments Pvt. Ltd.